

IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 382 of 2017

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Appellant(s) : None
For the Respondents :

06/05.04.2021: No one appears on behalf of the appellants.

This case is adjourned.

Rajnish

(ANANDA SEN, J.)